

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2032
TO BE ANSWERED ON 10th MARCH, 2026**

QUALITY CONTROL OF FOOD PRODUCTS IN THE COUNTRY

**2032 # SHRI MITHLESH KUMAR:
SHRI KESRIDEVSINH JHALA:
SHRI NARAYANA KORAGAPPA:
SHRI NARHARI AMIN:
SHRI RYAGA KRISHNAIAH:
SHRI MADAN RATHORE:
SHRI CHUNNILAL GARASIYA:
SHRI AMAR PAL MAURYA:
SHRI BABURAM NISHAD:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of food samples checked by FSSAI for quality checking during the last three years, year-wise and State-wise including Tier 2 cities of Maharashtra;
- (b) the total number of Risk-based inspections carried out by FSSAI in order to enhance the regulatory compliance for last three years; and
- (c) the action taken against Food Business Operators (FBO) where compliance is not as per the Food Safety and Standards (FSS) Act, 2006 including the State of Maharashtra?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

While the FSSAI, is responsible for laying down science-based standards and ensuring overall coordination, the State Food Safety Authorities are primarily responsible for enforcement at the field level. Designated officers (DOs) and Food Safety Officers (FSOs) under the Commissioner of Food safety in the States/UTs are entrusted with the responsibility of enforcing the provisions of FSS Act, 2006. The number of food samples checked by FSSAI for quality checking during the last three years, year-wise and State-wise including Maharashtra is attached at **Annexure**. Further, the details of Risk based inspections carried out is given below-

Financial Year	Total Risk based Inspection conducted
2022-23	11904
2023-24	18098
2024-25	26267

If any deviations/violations from the standards of the FSSR are observed, the defaulting Food Business Operators (FBOs) have been subjected to regulatory actions, including punitive measures, as stipulated under the FSS, Act 2006 and rules and regulations made thereunder.

Annexure

S. No.	State/UT	Details of Enforcement (2024-2025)			Details of Enforcement (2023-2024)			Details of Enforcement (2022-2023)		
		No. of Samples Analysed	Civil Cases	Criminal Cases	No. of Samples Analysed	Civil Cases	Criminal Cases	No. of Samples Analysed	Civil Cases	Criminal Cases
			Decided with Penalty	No. of Convictions		Decided with Penalty	No. of Convictions		Decided with Penalty	No. of Convictions
1	Andaman And Nicobar Islands	810	0	0	0	0	0	1200	58	0
2	Andhra Pradesh	5984	464	8	6439	646	8	3607	339	12
3	Arunachal Pradesh	125	7	0	501	2	0	258	0	0
4	Assam	1705	0	0	1139	0	0	602	0	0
5	Bihar	2863	25	0	2806	79	0	2935	39	0
6	Chandigarh	374	116	41	311	87	52	473	27	8
7	Chhattisgarh	2069	143	6	1373	86	2	1468	119	8
8	Dadra and Nagar Haveli & Daman & Diu	56	0	0	185	0	0	164	13	0
9	Delhi	2624	18	16	3412	36	12	3133	86	10
10	Goa	1172	11	0	599	17	0	699	11	0
11	Gujarat	12387	859	91	15841	1701	65	14562	547	24
12	Haryana	2233	599	59	3485	593	47	4445	915	35
13	Himachal Pradesh	1587	471	0	1618	376	2	2720	93	1
14	Jammu & Kashmir	6955	1,239	29	9057	1612	22	13502	1592	15
15	Jharkhand	364	52	0	384	59	0	943	44	8
16	Karnataka	9371	283	32	5492	75	16	3416	191	15
17	Kerala	10767	1,088	206	10792	854	134	8533	454	33
18	Ladakh	417	38	0	638	19	0	220	23	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	13920	2,597	22	13998	1938	46	12507	1908	71
21	Maharashtra	5403	1,147	0	5087	154	0	11077	198	5
22	Manipur	126	2	0	168	0	0	169	0	0
23	Meghalaya	388	0	0	123	0	0	409	0	0
24	Mizoram	0	0	0	0	0	0	140	0	0
25	Nagaland	223	0	0	138	3	0	109	0	0
26	Orissa	2282	27	0	2003	0	0	1368	47	0
27	Puducherry	173	0	0	31	0	0	0	0	0
28	Punjab	4131	333	8	6041	1204	102	8179	1404	5

29	Rajasthan	13840	3,114	30	18536	2181	12	13184	2435	4
30	Sikkim	254	0	0	231	0	0	279	4	0
31	Tamil Nadu	18071	1,536	492	18146	2195	478	24188	3714	678
32	Telangana	3347	125	0	6156	425	0	4809	315	0
33	Tripura	123	0	0	87	0	0	31	0	0
34	Uttar Pradesh	30380	14,920	215	27750	14627	163	30140	13148	251
35	Uttarakhand	1509	256	4	1998	332	0	1839	507	5
36	West Bengal	14502	672	6	5948	285	0	6203	233	0
	Total	170535	30142	1265	170513	29586	1161	177511	28464	1188